

(d) and (e) Export of Basmati rice during April to November, 2010 is 13.60 lac MT as compared to 13.04 lac MT during the corresponding period last year reflecting that there is no decline in our exports of Basmati rice.

Joint venture by Japanese companies at Dighi port

2181. SHRI A. ELAVARSAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Japanese companies have shown interest in setting up a joint venture in the Special Economic Zone close to the new Dighi Port which is the last point for the Delhi - Mumbai Industrial Corridor developed with Japan's financial assistance;

(b) if so, the details thereof;

(c) whether the Japanese company delegates visited the port and made a preliminary study of the investment opportunities in the areas of power, LNG, automobile and agriculture; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Dighi Port Industrial Area in Maharashtra is one of the Investment Nodes taken up for development in Phase - 1 of the Delhi Mumbai Industrial Corridor (DMIC) Project. A Japanese delegation had recently visited the Dighi Port Industrial Area for a preliminary analysis.

Signing of CECA pact with Malaysia

2182. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India and Malaysia have signed a comprehensive market opening pact, Comprehensive Economic Cooperation Agreement (CECA) that expands the scope of trade liberalization into services;

(b) if so, the details thereof;

(c) whether under this agreement India will gain access to Malaysian market for mangoes, banana, basmati rice, cotton garments and automobiles while Malaysia will offer higher level of

Foreign Direct Investment (FDI) in key sectors such as construction, computer related services and management and consultancy services; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir, India and Malaysia have signed a Comprehensive Economic Cooperation Agreement (CECA) on 18th February, 2011, which will come into effect from 1st July, 2011. Details of the Agreement are available in the public domain.

(c) and (d) Yes, Sir. The key items, on which Malaysia has offered Market access to India are; basmati rice, mangoes, eggs, trucks, motorcycles and cotton garments which are all items of considerable export interest to India. Malaysia has also offered comparatively higher levels of FDI in sectors of interest to India like computer and related services (100%) management consulting services (100%) construction services (51%) etc.

Action against defaulting SEZs

2183. SHRI SYED AZEEZ PASHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a large number of export panels and the Public Accounts Committee (PAC) have stated that Special Economic Zones (SEZs) export only about 25 per cent of their production;

(b) whether Government has obtained any specific report on the average and specific exports from SEZs in 2009-10 and the current year;

(c) what specific penalties have been levied against SEZs who have failed to meet the stipulated targets;

(d) whether it is a fact that failed SEZs have not been identified; and

(e) the steps proposed to identify and declare as 'failed SEZs', targeting managements who have not utilized the land for stated objectives?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The 30th Report of the Public Accounts Committee (2010-11) on performance of SEZs has, inter-alia, observed that out of an overall export of Rs.